GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 2685 TO BE ANSWERED ON 10TH MARCH, 2021

IMPLEMENTATION OF BHARATNET PROJECT

2685. SHRI SANJAY SADASHIVRAO MANDLIK: SHRI SUBRAT PATHAK: SHRI RAVINDRA KUSHWAHA: SHRI RAVI KISHAN: SHRI BIDYUT BARAN MAHATO: SHRI CHANDRA SEKHAR SAHU: SHRI SHRIRANG APPA BARNE: SHRI SHRIRANG APPA BARNE: SHRI RAJENDRA DHEDYA GAVIT: SHRI SUDHEER GUPTA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the status of implementation of Phase I and Phase II of the BharatNet project, State/UT-wise along with the number of Gram Panchayat covered so far thereunder, State/UT-wise, including Maharashtra, Odisha, Jharkhand, Uttar Pradesh and Madhya Pradesh;

(b) whether the Government has fixed any time line by which all the Gram Panchayats will be provided with Broadband connectivity and if so, the details in this regard, State/UT-wise;

(c) the details of funds so far allocated, released and utilized under Phase I and Phase II separately, State/UTwise;

(d) the number of broad band connections working and provided with infrastructure to provide high speed broadband connectivity in various States as on date; and

(e) whether wifi technology is being used to provide the services in rural areas under BharatNet Project in various states particularly in the aforementioned States and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS, EDUCATION AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI SANJAY DHOTRE)

(a) BharatNet project is being implemented in a phased manner to create network to connect all the Gram Panchayats (approximately 2.5 lakh) with broadband in the country, including Maharashtra, Odisha, Jharkhand, Uttar Pradesh and Madhya Pradesh.

The Phase-I of the BharatNet has been implemented through three Central Public Sector Undertakings (CPSUs) namely Bharat Sanchar Nigam Limited (BSNL), Power Grid Corporation of India Limited (PGCIL) and RailTel Corporation of India Limited and the execution of this Phase is almost complete. BharatNet Phase-II is being implemented through State-led Model, Private Sector Model and Central Public Sector Undertaking (CPSU) led Model by using an optimal mix of media (OFC, Radio and satellite).The State/UT-wise details of the Service Ready Gram Panchayats under BharatNet projectin the

country, including Maharashtra, Odisha, Jharkhand, Uttar Pradesh and Madhya Pradesh are given in Annexure-I.

(b) The BharatNet project was envisaged to be completed by August 2021.However, this time will now be extended as the pace of completion is affected by lockdown and restrictions on movement imposed by the various Governments due to COVID-19.

(c) The State/UT-wise details of the funds, released by Bharat Broadband Network Limited (the Executing Agency for the project), are at **Annexure-II**.

(d) & (e) As on 26.02.2021, a total of 1,54,096 Gram Panchayats (Including Block Headquarters) have been made Service Ready. Further, as part of this project, the last mile connectivity, through Wi-Fi or any other suitable broadband technology, is being provided at all the Gram Panchayats (GPs) in the country.

The provisioning of Wi-Fi Services in about 1.10 lakh GPs has been assigned to CSC e-Governance Services India Limited (a Special Purpose Vehicle under Ministry of Electronics & Information Technology), and in about 10,000 GPs to Government of Rajasthan/Raj COMP Info Services Ltd. (RISL), etc.

Out of around 1.10 lakh GPs assigned to CSC e-Governance Services India Limited for providing Wi-Fi services across India, it is also providing Fibre to the Home (FTTH) connections to 5 Government Institutions in 77,000 (approx.) GPs. Further, under State-led model, the States are responsible for utilisation of the BharatNet Network.

As on 26.02.2021, Wi-Fi hotspots have been installed in 1,03,400 GPs and 4,95,078 FTTH connections on BharatNet have been provided in the country, including Maharashtra, Odisha, Jharkhand, Uttar Pradesh and Madhya Pradesh.

Annexure referred to in Part (a) of the Lok Sabha Unstarred Question No. 2685 for answer on 10.03.2021 The State/UT-wise Status of BharatNet The State/UT-wise Status of BharatNet

| S. No. | State/UT | Service Ready GPs (Including BHQs) in Phase-I | Service Ready GPs (Including BHQs) in Phase-II |
|--------|--------------------------------------|---|--|
| 1 | Andhra Pradesh | 1680 | 27 |
| 2 | Arunachal Pradesh | 88 | 533 |
| 3 | Andaman & Nicobar | 8 | 0 |
| 4 | Assam | 1627 | 0 |
| 5 | Bihar | 6003 | 2818 |
| 6 | Chandigarh | 13 | 0 |
| 7 | Chhattisgarh | 4112 | 3134 |
| 8 | Dadra & Nagar Haveli and Daman & Diu | 39 | 0 |
| 9 | Gujarat | 6372 | 7019 |
| 10 | Haryana | 6203 | 0 |
| 11 | Himachal Pradesh | 252 | 118 |
| 12 | Ladakh | 0 | 186 |
| 13 | Jammu & Kashmir | 393 | 595 |
| 14 | Jharkhand | 2600 | 997 |
| 15 | Karnataka | 6247 | 0 |
| 16 | Kerala | 1129 | 0 |
| 17 | Lakshadweep | 0 | 0 |
| 18 | Madhya Pradesh | 12698 | 2251 |
| 19 | Maharashtra | 15335 | 3619 |
| 20 | Manipur | 326 | 1095 |
| 21 | Mizoram | 41 | 327 |
| 22 | Meghalaya | 122 | 372 |
| 23 | Nagaland | 127 | 92 |
| 24 | Odisha | 3952 | 1681 |
| 25 | Puducherry | 101 | 0 |
| 26 | Punjab | 8040 | 4755 |
| 27 | Rajasthan | 8937 | 30 |
| 28 | Sikkim | 28 | 0 |
| 29 | Tamil Nadu | 0 | 0 |
| 30 | Telangana | 2047 | 0 |
| 31 | Tripura | 595 | 137 |
| 32 | Uttar Pradesh | 28242 | 2987 |
| 33 | Uttarakhand | 1536 | 0 |
| 34 | West Bengal | 2430 | 0 |
| | Total | 121323 | 32773 |

Annexure referred to in Part (c) of the Lok Sabha Unstarred Question No. 2685 for answer on 10.03.2021 The State/UT-wise details of the funds, released by Bharat Broadband Network Limited for BharatNet

| S. | State/UT | Fund released for Phase-I | Fund released for Phase- |
|-----|---|---------------------------|--------------------------|
| No. | | (in Rs.) | II (In Rs.) |
| 1 | Andaman & Nicobar Islands | 152184834 | 0 |
| 2 | Andhra Pradesh | 3009081475 | 2271280000 |
| 3 | Arunachal Pradesh | 455796430 | 0 |
| 4 | Assam | 1627920812 | 0 |
| 5 | Bihar | 4702466090 | 4314800000 |
| 6 | Chhattisgarh | 5202892683 | 10087831700 |
| 7 | Gujarat, Dadra & Nagar Haveli, Daman & Diu | 3821047516 | 17068140000 |
| 8 | Haryana | 3851661631 | 0 |
| 9 | Himachal Pradesh | 824901953 | 272445540 |
| 10 | Jammu & Kashmir | 771127190 | 0 |
| 11 | Jharkhand | 2593841277 | 2964300000 |
| 12 | Karnataka | 6545168327 | 0 |
| 13 | Kerala | 597060814 | 0 |
| 14 | Lakshadweep | 1034134 | 0 |
| 15 | Madhya Pradesh | 16628285906 | 31000000 |
| 16 | Maharashtra | 16451738937 | 11215880000 |
| 17 | Manipur | 495044991 | 0 |
| 18 | Meghalaya | 666137968 | 0 |
| 19 | Mizoram | 341256527 | 0 |
| 20 | Nagaland | 600672076 | 0 |
| 21 | Odisha | 4853921628 | 3048767000 |
| 22 | Puducherry | 48606957 | 0 |
| 23 | Punjab | 3757757151 | 4808500000 |
| 24 | Rajasthan | 9017997157 | 472000000 |
| 25 | Sikkim | 152094963 | 200000 |
| 26 | Tamil Nadu | 108055326 | 1500820000 |
| 27 | Telangana | 2139124557 | 3352780000 |
| 28 | Tripura | 732190895 | 0 |
| 29 | Uttar Pradesh | 13559531296 | 280000000 |
| 30 | Uttarakhand | 2479300282 | 27700000 |
| 31 | West Bengal | 3963543831 | 20998295 |
| | Total | 110151445615 | 64259242535 |
| | * GPON & OFC | 1277609848 | 0 |
| | * Ad hoc payment done for BSNL | 0 | 39350000000 |
| | TCIL | 0 | 310729117 |
| | BSNL -VSAT | 0 | 423800000 |
| | Bandwidth | 0 | 401200000 |
| | Grand Total | 111429055463 | 104744971652 |
